

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

09.08.2011

OA No. 358/2011

Mr. Mukesh Kumar Goyal, Counsel for applicant.

Heard learned counsel for the applicant.

After arguing the case at length, learned counsel for the applicant wishes to withdraw the OA with liberty reserved to him to file representation before the respondents.

The OA is dismissed as withdrawn with liberty reserved to the applicant as indicated above.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

K.S. Rathore

(Justice K.S. Rathore)
MEMBER (J)

AHQ

Zonal

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ACO 1257
10/8/11